(b) whether any infringement of terms of agreement has come to Government's notice; and

(c) if so, what action Government have taken against the press; and

(d) whether any application for sanction of import licences for additional machinery is pending with Government ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS i SHRI FAKHRUDDIN ALI AHMED) : (a) Yes, Madam.

(b) and (c) There have been certain complaints about some infringement of the terms of Government's approval which are being examined.

(d) No, Madam.

मैसर्स कबीर वलन मिल्स, लधियाना

1204. श्री राजनारायण : क्या वाणिज्य मंत्री यह बताने की कुपा करेंगे कि :

(क) क्या यह सच है कि 1966 में लुघियाना के भेसर्स कबीर तूलन मिल्स को 4.50 लाख रुपये के ऊनो हे अर बैंल्टिंग टाप्स का नियतन किया गया था:

(ख) क्या यह भी सच है कि बम्बई उच्च न्यायालय ने इस नियतन को 'मनमाना, विवेक रहित और विधि विरुद्ध ' घोषित करते हुए रद्द कर दिया था ;

(ग) क्या टक्सटाइल कमिशनर द्वारा इस प्रकार के अनुचित और विधिविरुद्ध नियतन के कारणों की जांच की गयी थी और क्या सम्ब-न्धित अधिकारियों और मिल के कर्मचारियों को कोई दण्ड दिया गया था;

(घ) यदि हां, तो उन्हें क्या दण्ड दिया गया; और

(ङ) यदि नहीं, तो इसके क्या कारण हैं?

t[M/s KABIR WOOLLEN MILLS, LUDHIANA

1204. SHRI RAJNARAIN : Will the Minister of COMMERCE be please d to state :

(a) whether it is a fact that Messrs. Kabir Woollen Mills of Ludhiana were allotted 'Hair belting tops' of wool worth 4.50 lakhs of rupees in the year 1966; (b) whether it is also a fact that the Bombay High Court cancelled this allotment declaring it as arbitrary, indiscreet and *ultravires;*

to Questions

(c) whether the reasons for such improper and *ultra-vires* allotment were inquired into by the Textile Commissioner and whether any punishment was awarded to the officers concerned and the employees of the mill;

(d) if so, what punishment was awarded' to them; and

(e) if not, what are the reasons therefor ?]

वाणिज्य मंत्रालय में उपमंत्री (श्री मोहम्मद शर्फी कुरेशी) : (क) जी, हां।

(ख) से (ङ) यह सच है कि बम्बई उच्च न्यायालय ने इस विशिष्ट मिल को किया गया नियतन रद्द करने का आदेश दिया है। तथापि, मिल ने बम्बई उच्च न्यायालय के आदेशके विष्ठद्ध अपील की है। इसके अतिरिक्त अभी मामला पंजाब उच्च न्यायालय के पास भी अनि-णींत पड़ा हुआ है और इस समय किसी भूल अयवा त्रुटि के किसी की जिम्मेदारी के लिये किसी अधि-कारी/अधिकारियों के विरुद्ध कोई कायंवाही करने का प्रश्न नहीं उठता।

t [THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QJURESHI) : (a) Yes, Madam.

(b) to (e) It is a fact that the Bombay High Court has ordered the cancellation of this allotment to this particular mill. The mills, however, have gone up in appeal against this order of the Bombay Hight Court. Further, the matter is also pending before the Punjab High Court and the question of any action to be taken against the officer/officers responsible for any act of omission or commission does not arise at this stage.]

RAILWAY CONCESSION TO MEMBERS OF STATE LEGISLATURES

1205. SHRI G. P. SOMASUNDARAM: Will the Minister of RAILWAYS be pleased to state :

(a) whether any Railway concession has been given to Members of the legislature of any State;

t [] English translation.

(b) if so, the details in this regard;

(c) whether the Government of Madras has made any request in this regard; and

(d) if so, the action taken or proposed to be taken by Government thereon?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) No rail concession has been allowed to members of State legislatures by the Central Government.

(b) In view of the answer to part (a), the question does not arise.

(c) No such request has so far been received from the Government of Madras.

(d) In view of the answer to part (c), the question does not arise.

नैनीताल जिले में ब्रांच लाइन का निर्माण

1206. श्रीमती विद्यावती चतुर्वेदी : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार द्वारा उत्तर रेलवे की एक शाखा को नैनीताल जिले के हल्द्वानी या काला-दूंगी कस्बों या उनके आसपास के क्षेत्रों तक हो जाने के किसी प्रस्ताव पर विचार किया जा रहा है; और

(ख) यदि हां, तो इस विषय में क्या प्रगति हुई है और काम कब तक पूरा हो जाने की संभावना है ?

t [CONSTRUCTION f OF BRANCH LINE IN NAINITAL DISTRICT

1206. SHRIMATI VIDYAWATI CHATURVEDI : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government are considering any proposal to extend a branch of the Northern Railway to Haldwani or to Kala Dliungi towns of Nainital District or to their neighbouring areas; and

(b) if so, what progress has been made in the matter £.nd when the work is likely to be completed ?]

रेल मंत्री (श्री सी० एम० पुनाचा)ः (क) जो नहीं।

(ख) सवाल नहीं उठता ।

t[The MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) No.

to Questions

(b) Does not arise.]

INSTALLATION OF ELECTRONIC COMPUTERS ON RAILWAYS

1207. SHRI P. K. KUMARAN :

SHRI BALACHANDRA MENON : SHRI K. DAMODARAN :

Will the Minister of RAILWAYS be pleased to state :

(a) the number Qf electronic computers so far installed in the offices of the Indian Railways and Railways' Manufacturing Units;

(b) the number of clerks rendered surplus and transferred to other sections or departments;

(c) the number of clerks reverted to lower posts;

(d) the number of new posts created due to the installation of computers; and

(e) the cost of hire charges and maintenance of each of the computers ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) Seven-four on Zonal Railways and three in Production Units.

(b) and (c) No clerks have been rendered surplus and transferred to other departments or reverted to lower posts on this account.

(d) About forty new posts have been created in all.

(e) The monthly hire charge which includes maintenance, is about Rs. 48,000 for each of the computers installed on the Zonal Railways and the Integral Coach Factory, Perambur. This charge for the computers installed on the Chittaranjan Locomotive Works and the *Diesel Locomotive Works, *Varansi, is about Rs. 34,000 and Rs. 20,000 respectively.

*A card computer.

POSTS OF S.Ms, AND A.S.Ms.

1208. SHRI P. K. KUMARAN :

SHRI BALCHANDRA MENON :

SHRI K. DAMODARAN :

Will the Minister of RAILWAYS be pleased to state :

(a) the sanctioned number of posts of Station Masters and Assistant Station Masters on the Indian Railways division-wise and grade-wise;

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t[] English translation.